

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

Sub. : Promotion from JA to SJA.

In Pursuance of the recommendation of the 'Selection Committee' vide its Minutes dated 18.11.2022 and order/Judgment dated 26.09.2022 of Hon'ble High Court of Delhi in W.P (C). No. 5646/2018 titled as Sanjay Pal Singh Vs Ld. District & Session Judge (HQs), Delhi, the below mentioned Judicial Assistant is hereby promoted to the post of Senior Judicial Assistant (Non Gazetted) (Group B) in PB-2 Pay Band of Rs.9300-34800 with Grade Pay of Rs.4800/-.

Sl. No.	Category	Name of Official	Father's name	Remarks
1	GEN	Sanjay Pal Singh	Joginder Singh	The official is granted <u>Notional Promotion w.e.f. 22-10-2007</u> , the date of promotion of his immediate junior i.e. Ms. Rajni Sharma/Chhatwal. He shall be entitled for the emoluments of promotional post from the date he assumes the charge. As per Chapter (IV), Probation and Officiation, Rule 21 (2) of Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, "All appointments by promotion shall be on officiating basis for a period of two years".

GIRISH KATHPALIA -  
23.12.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

96047-067

No. \_\_\_\_\_/S&P(JA/SJAs)/Admn.II(C)/2022

Dated, Delhi the 23 DEC 2022

Copy forwarded for information and necessary action to:

1. P.S. to the undersigned
2. Ld. Principal District & Sessions Judges, North-West.
3. Sh. Gurdeep Singh, Ld. Chairperson, Selection Committee/Ld. District Judge (Commercial Courts), North-West District, Rohini Courts, Delhi.
4. Sh. Arun Sukhija, Ld. Member, Selection Committee /Ld. ASJ (East), KKD Courts, Delhi.
5. Sh. Rakesh Pandit, Ld. Officer In-charge (Promotion Cell)/Ld. ADJ, Central District, THC, Delhi.
6. Ms. Ruby Neeraj Kumar, Ld. Member, Selection Committee/Ld. ACMM (West), THC, Delhi.
7. The Administrative Officer (Judicial)/Branch Incharge, Vigilance Branches, Central, THC.
8. The DDOs/AOs/AOs, Accounts Branch, North-West.
9. The concerned Pay & Accounts Officer, Delhi through concerned Accounts Branches.
10. The concerned Dealing Officials (Service Book).
11. The concerned Dealing Officials (Pension Cell).
12. The concerned Pay Bill Clerks.
13. The Dealing Officials, Personal File Seat, Admn.II (C), THC, Delhi.
14. The Dealing Official, ACR Cell, THC, Delhi.
15. The Dealing Official, LAYERS Seat for uploading on LAYERS.
16. The Dealing Official, Website Committee for uploading on official website of this court under the tab 'Employees' Corner'.
17. Official concerned with the directions to submit the requisite report joining report and option form.

Principal District & Sessions Judge (HQs), Tis  
Hazari Courts, Delhi

P. Sam

